

Declaration of Assets and Liabilities Year 2025-26

I, Binod Kumar Prabhakar son of Late Ramesh Prashad Singh aged...51....years, belonging to..Bihar vidhan sabha..service and presently working as....Assistant Section Officer....give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

sr. No.	Description	self	spouse Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	2000	5000		NO	NO
(ii)	Deposits in Bank, Financial Institutions and Non-Banking Financial Companies	SBI VMC PATNA 210000	IGIMS ALLAHABAD - 75000 SBI VMC PATNA - 90000	SBI VMC PATNA 560000	SBI VMC PATNA 260000	SBI VMC PATNA 1000
(iii)	Bonds, Debentures and Shares in Companies	NO	NO	NO	NO	NO
(iv)	Other financial Institutions, Nss, postal savings, LIC policies, etc	500/ PER MOUNTH COPER SOCIETY GARDANIBAG PATNA	NO	NO	NO	NO
(v)	Motor vehicles (details of make, etc.)	1-Motorcycle BR01CT-2847 2- Motorcycle BR24AC- 4450 3- TATA PUNCH CAR BR01HC- 8170	HONDA SCUTY BR01CR 3271	NO	NO	NO
(vi)	Jewellery (give details of weight and value)	50 GRAM GOLD	200 GRAM GOLD	100 GRAM GOLD	50 GRAM GOLD	10 GRAM GOLD
(vii)	Other assets, such as values of claims/ interests	NO	NO	NO	NO	NO

Binod Kumar Prabhakar

Handwritten notes:
 3392
 13/12/26
 19/1/26

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: properties on joint ownership indicating the extent of joint ownership will also have to be indicated]

sr. No.	Description	Self	Spouse Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land -Location (s) -Survey number(s) -Extent(Total measurement) -Current market value	10 ACRE PATER FATHER NAME	1-49 ACRE ROHTAS 4-5 DISMAL PATNA	NO	NO	NO
(ii)	Non- Agricultural Land - Location (s) -Survey number(s) -Extent(Total measurement) -Current market value	NO	NO	NO	NO	NO
(iii)	Buildings (Commercial and residential) -Location (s) -Survey / door number(s) -Extent(Total measurement) -Current market value	NO	NO	NO	NO	NO
(iv)	Houses / Apartments, etc. - -Location (s) -Survey / door number(s) -Extent(Total	NO	1489 SQUIR FEET APARTMENT SAGUNAMORE PATNA	NO	NO	NO

Bimod Kumar Prasad

	measurement) -Current market value					
(v)	Others (such as interest in property)	NO	NO	NO	NO	NO

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues :-

(Note: please give separate details for each item)

sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on.....
(a)	(i) Loans from Banks	SBI VMC HOME LOAN	800000-00
	(ii) Loans from financial institutions	NO	NO
	(iii) Government Dues:	NO	NO
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	NO	NO
	(c) dues to departments dealing with supply of electricity	NO	NO
	(d) dues to departments dealing with telephones	NO	NO
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NO	NO
	(f) Other dues, if any	NO	NO
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also permanent Account Number (PAN)]	PAN NO-AUWPP5026F	
	(ii) Wealth Tax [Also indicate the assessment year up to which wealth Tax return filed]	NO	NO

18/10/2011

(iii) Sales Tax [Only in case of proprietary business]	NO	NO
(iv) property Tax	NO	NO

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA-1348

Gender :- (M/F)

M

Date of Birth :- (DD/MM/YYYY)

0 5 0 3 1 9 7 4

Class/Group :- (A/B/C)

B

Cadre :-

BIHAR LEGISLATIVE ASSEMBLY SECRETERIAT

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

ROHTAS

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature.. Binod Kumar Prabhakar

Name of Employee..BINOD KUMAR PRABHAKAR

Place...PATNA

Designation. Assistant section officer

Date...13-02-2026

Department .LIBRARY

Note: Please sing each page of the declaration . Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Binod Kumar Prabhakar